

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH  
AT HYDERABAD.

O.A.NO. 1041 of 1992.

Between

J.Ramakistaiah

Dated: 30.11.1992.

Applicant

And

1. Chief Post Master General, A.P.Circle, Hyderabad.
2. Director of Postal Services, Hyderabad, Region, Hyderabad.
3. Superintendent of Post Offices, Sangareddy Division, Sanga Reddy.
4. Superintendent of Post Offices, Medak Division, Medak.

... Respondents.

Counsel for the Applicant

: Sri. M.C.Mareppa for Sri. S.Rama Krishna Rao

Counsel for the Respondents

: Sri. V.Rajeswara Rao for Sri. N.V.Ramana, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member  
Hon'ble Mr. C.J.Roy, Judicial Member

The Tribunal made the following order:-

The applicant wants change of Division to be stalled though he is not disturbed from the place of duty. The learned counsel for the applicant is not able to establish any grievance which has been filed in the OA.

The applicant is not disturbed and there is no grievance. Hence the application is summarily rejected at the admission stage itself.

  
Deputy Registrar (Jud.)

Copy to:-

1. Chief Post Master General, A.P.Circle, Hyderabad.
2. Director of Postal Services, Hyderabad Region, Hyderabad.
3. Superintendent of Post Offices, Sangareddy Division, Sanga Reddy.
4. Superintendent of Post Offices, Medak Division, Medak.
5. One copy to Sri. S.Ramakrishna Rao, advocate, CAT, Hyd.
6. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd.
7. One spare copy.

Rsm/-